



KERALA JUDICIAL ACADEMY

High Court of Kerala, Kochi-682031

QUOTATION NOTICE

KJA-LIB-2988/2017

Kochi: 682031

Dated: 25.01.2017


Sealed quotations super scribing "Quotation for Supplying Kindle," are invited from dealers for supplying two kindle as per the specification in the schedule/ latest for the Kerala Judicial Academy, Kochi-31. The quotation may be addressed to the Director, Kerala Judicial Academy, Kochi-682031. The quotations shall reach this office before 5 p.m. on 02.02.2017. Any quotation received thereafter will be summarily rejected. The quotation offering the highest discount will ordinarily be accepted. However the Director reserves the right to reject all or any one of the quotations without assigning any reason.

The bill in triplicate may be issued in the name of Director, Kerala Judicial Academy. If the item is not supplied within the prescribed time, the order shall stand cancelled without further notice.

More information, if any needed, can be obtained from the office during working hours. Contact No. 2562942.

Schedule

<i>Item</i>	-	<i>All New-Kindle E-Reader</i>
<i>Make</i>	-	<i>Amazon</i>
<i>No. of item</i>		
<i>Required</i>	-	<i>Two</i>
<i>Specification</i>	-	<i>Dimensions - 160 x 115 x 9.1 mm</i> <i>Screen Size-6"</i>


Director,
Kerala Judicial Academy